

Annexure 7

Name of Corporate Debtor : 10i Commerce Services Private Limited

Date of Commencemnt of CIRP : 12 June 2023

(Version 1: Pursuant to claims received and updated as on 4 July 2023)

List of Operational Creditors (Government Dues)

SI No.	Details of the claimant		Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Trade & Taxes Department Delhi (GST Ward 09)	State	22-Jun-23	17,57,42,446	1	Contingent	No	No	No	0.0008%	17,57,42,446	-	-	-	The matter is under appeal with the Joint Commissioner of Trade & Taxes dept., Govt. of Delhi
2	Excise and Taxation Department, Government of Haryana (GST Intelligence Unit)	State	23-Jun-23	13,63,55,743	1	Contingent	No	No	No	0.0008%	13,63,55,743	-	-	-	
Total				31,20,98,189	2		-	-		0.0016%	31,20,98,189	-	-	-	